

THE MINISTER OF RAILWAYS
(SHRI BANSI LAL) : (a) No, Sir.

(b) Does not arise.

Road Accidents in Delhi

2626. SHRI E. S. M. PAKEER MOHAMED : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) number of road accidents in Delhi during the last four months; and

(b) number of persons killed and injured in these accidents ?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI) : (a) and (b). As intimated by Delhi Administration, the number of road accidents, persons killed and injured during the last four months i.e. 16-11-1984 to 15-3-1985 are as under :

Number of road accidents	Number of persons killed	Number of persons injured
1987	440	1886

Release of water from Tungabhadra

2627. SHRI H. G. RAMULU : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether it is a fact that the Government of Karnataka has released water from Tungabhadra Reservoir in excess of the originally agreed quantity during March, 1985;

(b) if so, what is the quantity so allowed;

(c) whether this has been done with the consent of Tungabhadra Board; and

(d) if so, under what provision they have been allowed to draw excess water ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) : (a) to (d). Information is being

collected and will be laid on the Table of the House.

Construction of Road over-bridges

2628. PROF. NARAIN CHAND PARASHAR : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Northern Railway Administration has approved the construction of any road over-bridges in the States of Jammu and Kashmir, Punjab, Himachal Pradesh and Haryana and Union Territory of Chandigarh during the past three years including the current financial year;

(b) if so, the details thereof, State-wise and the present progress of construction work;

(c) whether any demand is still pending for approval; and

(d) if so, when they would be approved and work taken in hand and reasons for delay ?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL) : (a) and (b). The Railways undertake construction of road over/under bridges in replacement of existing busy level crossings jointly on cost sharing basis with the State Government/Local Authorities. Proposals in this regard are sponsored by the State Government/Local Authority. No proposals for construction of road over bridges in the States of Jammu & Kashmir, Himachal Pradesh and Union Territory of Chandigarh have been received from the State Governments/Local Authorities. The following road over bridges have been sanctioned during 1982-83, 1983-84, 1984-85 and current year of 1985-86 in Punjab and Haryana. The present progress is also indicated below :

PUNJAB: Road Over Bridge in replacement of level crossing No. 25 at Sherifpura, Amritsar :

This work was included in Railways' Budget for 1982-83. The estimated cost of the work is Rs. 1.76 crores out of which